

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2242
TO BE ANSWERED ON 03.08.2015**

SANCTIONED RAIL LINES

2242. ADV. SHARADKUMAR MARUTI BANSODE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have been implementing the projects of construction of already sanctioned railway lines in the State of Maharashtra;**
- (b) if so, the details thereof; and**
- (c) the steps taken by the Railways in this regard?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c): Total twenty major rail network expansion projects viz. six New Lines, four Gauge Conversion and ten Doubling projects falling partly or fully in the State of Maharashtra having aggregate length of 2933 km at a cost of ₹ 20016 crore have been taken up. In addition, one New Line and seven Doubling works falling partly or fully in the State of Maharashtra have been included in Budget 2015-16 subject to requisite Government approvals. An expenditure of ₹ 4774 has been incurred on these projects upto March, 2015. An outlay of ₹ 4456 crore has been provided in 2015-16 as compared to ₹ 1068 provided in 2014-15.
